

NOTICE

Please take notice that Cr.M.P/3015/2022 shall be taken up today i.e. on 29.09.2022 by Hon'ble Mr. Justice Sanjay Kumar Dwivedi at 2:15 PM in Court No.- 09.

By Order,

Dated the 29th September, 2022
High Court of Jharkhand, Ranchi

Sd/-
(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Thursday The 29th September 2022

COURT NO. 9

SINGLE BENCH (BENCH ID-24825)

AT 2:15 PM

HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

Orders

1	Cr.M.P./3015/2022	MANISH AGARWAL ALIAS MANISH KUMAR AGARWAL VS THE STATE OF JHARKHAND	VIKASH KUMAR	KUMARI RASHMI
		QUASHING OF ENTIRE CRIMINAL PROCEEDINGS		